NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 126/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Bonafide Builders Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sunita Chavan Adv. for pour Shouti Kelji

Common Order

TCSP 123/2017/230-232/NCLT/MB/MAH/2017 TCSP 124/2017/230-232/NCLT/MB/MAH/2017 TCSP 125/2017/230-232/NCLT/MB/MAH/2017 TCSP 126/2017/230-232/NCLT/MB/MAH/2017

At request of the Petitioners counsel, list this matter on 06th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)